

**THE DELHI UNIVERSITY (AMENDMENT) ACT, 2002**

**No. 43 OF 2002**

**[12th August, 2002.]**

**An Act further to amend the Delhi University Act, 1922.**

**BE it enacted by Parliament in the Fifty-third Year of the Republic of India as follows:—**

**Short title.**

**1. This Act may be called the Delhi University (Amendment) Act, 2002.**

**Amendment  
of section 5  
of Act 8 of  
1922.**

**2. In section 5 of the Delhi University Act, 1922, in sub-section (2), after the proviso, the following proviso shall be inserted, namely:—**

**“Provided further that provisions of this sub-section shall not apply in the case of any educational institution affiliated to the Indraprastha Vishwavidyalaya incorporated under the Indraprastha Vishwavidyalaya Act, 1998.”.**

**Delhi Act 9  
of 1998.**